Annexure-6

Name of the Corporate Debtor: Chandigarh Overseas Private Limited; Date of commencement of CIRP: 27-02-2023; List of Creditors as on: 04-09-2023 List of Operational Creditors (Employees)

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									•										any	representative, II		
		Shashi Pal	TATUNCALI INITIAL	Mukach Kumar	Jaspal Singh	Rahul Moza	ngine randinanci	Subhiindar Sinah	Dilbag Singh	Falvinder Singh	Dele: 1 - 6: 1	Rajinder Pal Singh	Sarmari Ixama	Surinder Kumar							ешрюуее	
		05-08-2023	31-07-2023	21 07 2023	28_07_2023	28-07-2023	27-07-2023		26-07-2023	26-07-2023		26-07-2023	26-07-2023					receipt		Date of	clai	
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	Unsecured	I Impani	Unsecured			Theoried	Unsecured	Unsecured	Hanne	Unsecured	Ousecured	Linconnil	Unsecured				CIAIIII	claim	Nature of	Natural		etails of clain
	No	3.7	No	No		NI	No	No	NO	No is		3.7	No			party?	Nature of Whether claim related		THE COLUMN	Details of claim admitted		
				-	-			•		Control of the Control	•				applicable	CoC, if	onai e m	shar e in	% of voting			
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		•										•								not admitted	Amount of claim	(minomit mix)
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